



2026:AHC:14417

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - C No. - 1473 of 2026

Aman Mishra

.....Petitioner(s)

Versus

State of U.P. and Another

.....Respondent(s)

Counsel for Petitioner(s)	:	Chitrakul Vipinam Vasudev
Counsel for Respondent(s)	:	C.S.C.

Court No. - 6

HON'BLE PRAKASH PADIA, J.

1. After some arguments, a prayer has been made by the counsel for the petitioner to dismiss the present petition as not pressed with liberty to the petitioner to file a fresh petition.
2. Prayer is allowed.
3. Accordingly, the petition is dismissed as not pressed with liberty as prayed.

(Prakash Padia,J.)

January 20, 2026

Swati